NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/(IB)/2017

NAME OF THE PETITIONER(S)

: PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S)

: LOGOS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Presthi. S. Arasu Counsel for Peti Rett + V for Lajagopal & Raghunalhan Advo Calto

ORDER

Counsel for the Petitioner present. The Registry is directed to send fresh notice to ROC to file detailed status report in relation to the Corporate Debtor. Counsel for the Petitioner is also directed to send private notice to the ROC and file proof of the same. Put up on 20.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)

Notice vide email